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Title: Motion regarding 5th Report of Business Advisory Committee (Motion Adopted).

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANTOSH KUMAR GANGWAR): Madam, I beg to move:

"That this House do agree with the Fifth Report of the Business Advisory Committee presented to the House on the 6th August, 2014"

HON. SPEAKER: The question is:

"That this House do agree with the Fifth Report of the Business Advisory Committee presented to the House on the 6th August, 2014."

The motion was adopted.

DR. M. THAMBIDURAI (KARUR): Madam Speaker, I have given a notice of Adjournment Motion regarding holding of Civil Service Examination.

HON. SPEAKER: I will allow you. But let us have the Bills introduced first.

â€“(व्यवधान)

माननीय अध्यक्ष : आपने एडजर्नमेंट मोशन शी टी है। मगर मैंने कहा कि एडजर्नमेंट मोशन नहीं लेंगे।

â€“(व्यवधान)

DR. M. THAMBIDURAI : At least, tell me.

माननीय अध्यक्ष : जैसे ही शून्य काल शुरू होगा तो पहला नम्बर आपका ही होगा। मुझे बिल इंट्रोड्यूस करने ठीकिए।

â€“(व्यवधान)

श्री अनुराग सिंह ठाकुर (छारिपुर) : अध्यक्ष महोदया, मैंने कॉलिंग अटेंशन के लिए नोटिस दिया है।... (व्यवधान) कश्मीरी पंडितों के साथ शेषावात किया जा रहा है।

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